

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **13.08.2024** (TUESDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 290/2024 To Dispense IA No 760/2024 For Direction IA No 761/2024 Urgent Hearing IA No 762/2024 For Condone Delay IA No 763/2024 For Stay IA No 764/2024	Employees Provident Fund Organisation Vs M/S.Kanakadhara Ventures Private Limited	Ms. S Shruthi	
2	Comp App (AT) (CH) (Ins) No. 291/2024 For Stay IA No 766/2024 Foe Exemption IA No 767/2024	H. V.N. Raghurama Gupta Vs M/S Ceasanglass Pvt Ltd & 2ors	Dr. S.V. Rama Krishna	
3	Comp App (AT) (CH) (Ins) No. 292/2024 For Condone Delay IA No.768/2024	Assistant Commissioner Vs Chandramouli Ramasubraamaniamchandra Mouli Ra	Mr. B Vijay	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	TA (AT) No. 122/2021 (CA (AT) (Ins) No. 5/2020) To Vacate Stay IA No. 82/2022	Tamilnad Mercantile Bank Ltd Vs Mrs. Maddhumathi Kannan Adityan	Mr. B Giridhara Rao	Mr. H Karthik Seshadri

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 220/2024 For Exemption IA No.588/2024 For Stay IA No.589/2024 Additional docs. IA No.750/2024	Abhijit Bhattacharjee Suspended Director of the Corporate Debtor M/s. Lumiford Private Ltd Vs M/s. COSR Ventures & Anr.	Ms. Priyanka Das	Mr. Surya Teja NallaR1 Ms. Mumaneni Vazra Laxmi- R2
6	Comp App (AT) (CH) (Ins) No. 228/2024 For Stay IA No.606/2024 For Exemption IA No. 607 & 608/2024	Ammon Holdings Pte. Ltd. Vs CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt. Ltd.	Mr. Arun Karthik Mohan	Mr. AG Sathyanarayana

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	IA No. 478/2022 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 223/2022 For Stay IA No. 479 & 480/2022	Srinivasa Garment Pvt. Ltd. & 2 Ors Vs. District Collector, Dindigul & 4 Ors.	Ms. A. Vidya	Mr. S Senthilvel-R4
8	IA No.634/2022 For Condone Delay in Comp App (AT) (CH) (Ins) No 302/2022 Leave to file IA No 632/2022 To dispense with IA No.633/2022 For Stay IA No.635/2022	Employees Provident Fund Organisation Vs Mr. Ramakrishnan Sadasivan, RP of BVV Paper Industry Ltd & Anr	Mr. PK Panneer Selvam	Mr. T RavichandranR1 Mr. Saai Sudharsan R2
9	IA No.327/2023 For Condone Delay in	Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar & 2 Ors.	Mr. Kumar Anurag Singh	Mr. AG Sathyanarayana-R1

	Comp App (AT) (CH) (Ins) No. 93/2023 For Stay IA No.326/2023	<b>WITH</b>		Mr. ML Ganesh- R2
10	Comp App (AT) (CH) (Ins) No. 47/2023 For Stay IA No. 169 & 518/2023	Ansio Industries Pvt. Ltd. Vs CA Mahalingam Suresh Kumar Liquidator Sri Venkat Ram Spinners Pvt. Ltd & 2 Ors	Mr. Kumar Anurag Singh	Mr. AG Sathyanarayana
11	IA No. 1012/2023 Delay in refiling in Comp App (AT) (CH) (Ins) No. 334/2023 For Stay IA No. 1013/2023 Interim Injunction IA No.253/2024	G. Subramanian Vs Mr. CA R Shanmuggam, Liquidator of M/s. RLS Alloys Pvt. Ltd. & 4 Ors.	Mr. Praveen Purohit	Mr. Ramaswamy Meyyappan- R1
12	IA No.1266/2023 For Condone Delay in Comp App (AT) (CH) (Ins) No.415/2023	Kishan Chand Suresh Kumar Vs Santhanam Rajashree	Mr. Shubhang P Nair	
13	IA No.204/2024 Additional docs in Comp App (AT) (CH) (Ins) No. 69/2024 For Direction IA No.202/2024 For Urgent Hearing IA No.203/2024	H.M.Textiles Pvt. Ltd. Vs Jai Hind Spinning Mills Limited	Dr. KS Ravichandran, PCS	Ms. PV Rajeswari
14	IA No. 333, 468 & 546/2024 Additional docs in Comp App (AT) (CH) (Ins) No. 123/2024 For Exemption IA No.331/2024 For Stay IA No.332/2024	Sanjay Saihgal Suspended Director of Deccan Charters Pvt. Ltd. Vs Krone Finstock Pvt. Ltd. & Anr	Mr. Pawan Jhabakh	Ms.Lakshana Viravalli- R1

15	IA No. 16/2024 For Condone Delay in Comp App (AT) (CH) (Ins) No. 04/2024 For Stay IA No. 15/2024	KS Chowdry Vs Indian Overseas Bank & Anr.  <b>WITH</b>	Mr. Vikram P Jain	Mr. Alluri Krishnam Raju - R1
16	IA No. 21/2024 For Condone Delay in Comp App (AT) (CH) (Ins) No. 05/2024 For Stay IA No. 22/2024	K Uma Chowdry Vs Indian Overseas Bank & Anr.  <b>WITH</b>	Mr. Vikram P Jain	Mr. Alluri Krishnam Raju - R1
17	IA No. 18/2024 For Condone Delay in Comp App (AT) (CH) (Ins) No. 06/2024 For Stay IA No. 17/2024	P Ramakrishna Rao Vs Indian Overseas Bank & Anr.  <b>WITH</b>	Mr. Vikram P Jain	Mr. Alluri Krishnam Raju - R1
18	IA No. 19/2024 For Condone Delay in Comp App (AT) (CH) (Ins) No. 07/2024 For Stay IA No. 20/2024	P Sadguna Vs Indian Overseas Bank & Anr.	Mr. Vikram P Jain	Mr. Alluri Krishnam Raju - R1

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19	IA No.753/2024 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 458/2023 For Stay IA No.1432/2023	MK Rajagopalan, Resolution Applicant Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd. & 2 Ors.	Mr. Santosh Ukkur	Mr. T RavichandranR1 Mr. T Sundar Rajan R2 Mr. K Surendar and Chenthoori Pugazhendhi- R3

20	IA No.695/2024 (To Adv.Hg) in Comp App (AT) (CH) No. 10/2024 For Exemption IA No.163/2024 For Stay IA No.162/2024 For Direction IA No.765/2024	M. Sai Sudhakar & 2 Ors. Vs Mantrawadi Nagachandrika & 9 Ors.	Mr. Anshuman Sharma	Mr. Asad Hussain R1- R5
21	TA (AT) No. 213/2021 (CA (AT) No.91/2020)	K.N. Shamsudheen Vs M/s Kasmisons Builders Pvt Ltd & 3 Ors.	Mr. M Gireesh Kumar	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22	Comp App (AT) (CH) (Ins) No. 179/2024 For Exemption IA No.488/2024 For Stay IA No.489/2024	Phoenix ARC Pvt. Ltd. Vs Mr. Jossy Stephen Kattur, RP, Kerala Chamber of Commerce & Industry & 2 Ors	Mr. Suresh Dutt Dobhal	Mr. Akhil Suresh For Caveator
23	Comp App (AT) (CH) (Ins) No. 202/2024 For Exemption IA No.550/2024 For Stay IA No.551/2024 Urgent Listing IA No.552/2024 Additional docs IA No.702/2024	Mr. L. Madhusudhan Rao Vs State Bank of India	Mr. Saai Sudharsan	Mr. Pranava Charan
24	Comp App (AT) (CH) (Ins) No. 203/2024 For Stay IA No.553/2024 Urgent Listing IA No.554/2024 For Exemption IA No.555/2024 Additional docs IA No.703/2024	Mrs.L Ramalakshamma Vs State Bank of India	Mr. Saai Sudharsan	Mr. Pranava Charan

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25	Comp App (AT) (CH) No.35/2021 For Stay IA No.463/2021 Additional docs. IA No.464/2021 & 145/2022	M/s Anuragha Poultries & Breeders Pvt. Ltd. & 7 Ors Vs Mr. Raghav Krithik & 4 Ors	Mr. AK Mysamy	Ms. GS.Dhana Lakshmi - R2
26	TA (AT) No. 104/2021 (CA (AT) (Ins) No. 691/2020) To implead IA No.1282/2023	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors.  <b>WITH</b>	Mr. Rahul Unnikrishnan	Mr. PV Vinod R1 Mr. Rama Subramaniam Raja R2
27	TA (AT) No. 105/2021 (CA (AT) (Ins) No. 692/2020) To implead IA No.1283/2023 & 482/2024	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors	Mr. Rahul Unnikrishnan	Mr. PV Vinod R1 Mr. Rama Subramaniam Raja R2
28	Comp App (AT) (CH) (Ins) No. 366/2022 For Exemption IA No.853/2022	Ashish Arjun Kumar Rathi, Liquidator, Ind Barath Power Ltd.  <b>WITH</b>	Mr. Bhagavath Krishnan	
29	Comp App (AT) (CH) (Ins) No. 127/2021 For Stay IA No.225/2021 For Exemption IA No.226/2021	Power Finance Corporation Ltd & 2 Ors Vs Ashish Arjun Kumar Rathi RP (Now Liquidator) for Ind – Barath Power (Madras) Limited & 13 Ors.  <b>WITH</b>	Mr. Deepak Khurana	Mr. Bhagavath Krishnan - R1 Mr. DVAS Ravi Prasad- R3,R6, R8, R10- R12 & R14 Mr. VVSN Raju- R9 Mr. Shashank Agarwal- R12 Mr. Narendar Naik R13
30	Comp App (AT) (CH) (Ins) No. 193/2021 For Exemption IA No.393/2021 For Urgent Hearing IA No.192/2023	Ashish Arjun Kumar Rathi Liquidator of Ind Bharath Power (Madras) Ltd Vs Kanumuru Raghu Rama Krishna Raju & 12 Ors	Mr. Bhagavath Krishnan	Mr. DVAS Ravi Prasad- R1-R6, R9- R11, R13 Mr. Kumar Anurag Singh- R7 Mr. VVSN Raju- R8 Mr. Anant Merathia R12
31	Comp App (AT) (CH) (Ins) No. 81/2022 For Stay	J. Manivannan, Erstwhile RP of RCM Infrastructure Ltd.	Mr. Rohan Rajasekaran	

	IA No. 163/2022	<b>WITH</b>		
32	Comp App (AT) (CH) (Ins) No. 84/2022 For Stay IA No.167/2022	Koneru Subbiah Chowdry Vs J. Manivannan, Erstwhile RP of RCM Infrastructure Ltd & 6 Ors	Mr. Y Suryanarayana	Mr. Rohan Rajasekaran- R1 Mr. DA Suryanarayana Raju- R2 Mr. Krishna CV Grandhi-R3 Mr. NP Vijay Kumar- R4 Ms. Mumaneni Vazra Laxmi-R7
33	Comp App (AT) (CH) (Ins) No. 141/2022	G. Govindasamy Balasubramaniam Suspended Director and Share Holder of M/s. Shree Murugan Flour Mills Pvt Ltd. Vs Indian Overseas Bank & Anr	Dr. KS Ravichandran, PCS Ms. S Manjula Devi	Mr. ML Ganesh- R1 Mr. B Dhanaraj- R2
34	Comp App (AT) (CH) (Ins) No. 383/2023	Mr. G. Balasubramaniam, Shree Murugan Flour Pvt. Ltd.& Anr. Vs P Eswaramoorthy, Liquidator for Shree Murugan Flour Mills Pvt. Ltd. & 2 Ors.	Dr. KS Ravichandran, PCS Ms. S Manjula Devi	Mr. B Dhanaraj- R1 Mr. ML Ganesh- R2 Ms. A Vidya- R3
35	Comp App (AT) (CH) (Ins) No. 355/2022 For Stay IA No.806/2022	Urban Infrastructure Trustees Limited Vs M/s Ozone Propex Pvt Ltd.	Mr. K Gowtham Kumar	Mr. Vinod Kumar
36	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No.173/2023 Urgent Listing IA No. 1153/2023 & 641/2024	Krishna Mohan Gollamudi, Liquidator for Priyadarshini Ltd. Vs V. Amar Chand & Anr.	Mr. M Ramu	Mr. Sharad SanghiR1
37	Comp App (AT) (CH) (Ins) No. 55/2023 Leave to file IA No.193/2023 For Direction IA No.194/2023 For Exemption IA No.195/2023	Employees Provident Fund Organisation Regional Office Rep by its Recovery Officer Vs M/s. Classic Knits India Pvt Ltd rep by CA.M.Suresh Kumar, RP & 4 Ors.	Mr. PK Panneer Selvam	Mr. PS Suman Mr. Chandramouli Prabhakar- R2 Mr. Bhagavath Krishnan PMN- R3, R4
38	Comp App (AT) (CH) (Ins) No. 79/2023 Leave to file	Patibandla Srinivas Babu Vs Kammula Prabhakar Rao, RP of Makro Cast Pvt. Ltd. & Anr.	Mr. Krishna Ravindran	Mr. Varun Srinivasan- R1 Mr. Adithya Reddy R2

	IA No.286/2023 For Stay IA No.285/2023			
39	Comp App (AT) (CH) (Ins) No. 165/2023 For Stay IA No.539/2023	The Chief Manager, Canara Bank Vs Mr. Kantipudi Venkata Raju, Erst. IRP of M/s SVK Shipping Services Pvt Ltd & Anr.	Mr. ML Ganesh	Mr. Sriram Venkatavaradan- R1

**02:00 pm**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
40	TA (AT) No. 66/2021 (CA (AT) No. 393/2017) For Stay IA No.743/2024 (Adv. Hg.) IA No.749/2024	Gireesh Kumar Sanghi & Anr. Vs AGA Publications Ltd. & 13 Ors.	Ms. Anju Jain	Mr. Sharad Sanghi R5-R7 Mr. Anirudh Wadhwa

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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